

**NATIONAL COMPANY LAW TRIBUNAL**  
**COURT ROOM NO. 1,**  
**MUMBAI BENCH**

**Item No. 41**

**IA 119/2024 IN CP/3638(MB)2018**

CORAM:

**SH. PRABHAT KUMAR      JUSTICE VIRENDRASINGH BISHT (Retd.)**  
**HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)**

ORDER SHEET OF THE HEARING ON **04.10.2024**

NAME OF THE PARTIES:      **UNION OF INDIA V/s INFRASTRUCTURE**  
**LEASING AND FINANCIAL SERVICES**  
**LTD. & ORS**

Under Section 241-242 of the Companies Act, 2013

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**ORDER**

1. Sr. Adv. Venkatesh Dond for the Applicant is present and Adv. Animesh Bisht representing for the IL&FS is also present.
2. Heard both parties. Both parties are directed to file written notes of arguments.
3. List this matter on **11.10.2024** for taking on record written notes of arguments.

*Sd/-*  
**PRABHAT KUMAR**  
**MEMBER (TECHNICAL)**

*Sd/-*  
**JUSTICE VIRENDRASINGH BISHT**  
**MEMBER (JUDICIAL)**

/Neeraj/